

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 169 of 2011 &
I.A.No. 255 of 2011**

Dated : 8th November, 2011

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Daman Industries Association ... Appellant(s)

Versus

Electricity Department of Daman and Diu & Anr.Respondent(s)

Counsel for the Appellant(s): Mr. M.L. Lahoty,
Ms. G. B. Bharali

ORDER

Admit. Issue notice to the Respondents in the Appeal as well as in I.A. 255 of 2011 returnable on 23.11.2011. Dasti service is permitted.

Post the matter on **23.11.2011.**

**(Rakesh Nath)
Technical Member**

**(Justice M. KarpagaVinayagam)
Chairperson**

Ts/ak